

**NOTICE**

**Date of Publication :16-Mar-2021 Last Date: 30-Mar-2021**

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 30-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 28-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202101372	Mohammed Hussain Shaikh	3993-2012 ( Record Dept. )	700
2	U-202101598	Adv. Suresh Jadhav	2393-2012 ( 5 )	Obj.
3	O-202100326	Adv. Madhukar Mulay	388-2020- COMMERCIAL SUIT ( 32 )	18
4	O-202100327	Adv. Madhukar Mulay	392-2020- COMMERCIAL SUIT ( 32 )	62
5	O-202100328	Adv. Madhukar Mulay	381-2020- COMMERCIAL SUIT ( 32 )	18
6	O-202100329	Adv. Madhukar Mulay	393-2020- COMMERCIAL SUIT ( 32 )	18
7	O-202100330	Adv. Madhukar Mulay	391-2020- COMMERCIAL SUIT ( 32 )	160
8	O-202100363	Adv. Girish B. Kedia	381-2020- COMMERCIAL SUIT ( 32 )	104
9	O-202100364	Adv. Girish B. Kedia	392-2020- COMMERCIAL SUIT ( 32 )	236
10	O-202100366	Adv. Girish B. Kedia	393-2020- COMMERCIAL SUIT ( 32 )	104
11	O-202100368	Adv. Girish B. Kedia	391-2020- COMMERCIAL SUIT ( 32 )	380
12	O-202100374	Adv. Girish B. Kedia	388-2020- COMMERCIAL SUIT ( 32 )	104
13	O-202100586	Rupesh R. Parab	679-2012 ( 29 )	Obj.